

up a TV studio in Calicut for producing Malayalam programme;

(b) if so, when it is expected to commence production;

(c) whether there is any proposal to expand Calicut AIR station; and

(d) if so, the details thereof and the time schedule for its completion ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :
(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Amendment to Contract Labour (Regulation and Abolition) Act

**2074. SHRI BANWARI LAL PUROHIT :
SHRI R.M. BHOYE :
SHRI KALI PRASAD PANDEY :**

Will the Minister of LABOUR be pleased to state :

(a) whether Union Government propose to amend the Contract Labour (Regulation and Abolition) Act to provide for stiffer penalties for defaulters;

(b) if so, the details of amendments Government propose to bring to the existing Act; and

(c) to what extent the contract labour would be benefited ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) (a) Yes, Sir.

(b) and (c). Necessary amendments under the Contract Labour (Regulation and Abolition) Act, 1970 are being finalised.

Setting up of Ore Dressing Laboratory at Nagpur

2075 SHRI BANWARI LAL PUROHIT : Will the Minister of STEEL AND MINES be pleased to state ;

(a) whether Union Government have given clearance to the Indian Bureau of Mines (IBM) to set up an ore dressing laboratory at Nagpur in Maharashtra State;

(b) if so, the time by which work on the laboratory will commence and will be completed; and

(c) which items will be checked in this laboratory ?

THE MINISTER OF STEEL AND MINES (SHRI K C. PANT) : (a) The proposal is at an advanced stage of processing.

(b) Work is expected to commence after approval is granted and the project is envisaged to be completed in 6½ years after the approval.

(c) This will be a comprehensive mineral processing laboratory for beneficiation of various ores and minerals except coal, asbestos and radio-active minerals.

Financial Assistance to Orissa for Soil Conservation

2076. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) the grants made available for soil conservation to the Orissa State during the last three years;

(b) the amount disbursed by the State to districts, during the above period;

(c) whether Government propose to sanction additional resources for soil conservation and dry land farming; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). As per the Annual Plan discussions, following allocations were made for Soil Conservation in Orissa State under both State and Central Sector for the last three years ;

(Rs. in lakhs)

Year	State	Central
1983-84	150.00	129.96
1984-85	150.00	140.00
1985-86	150.00	159.00

The allocations for 1986-87 are Rs. 250 lakhs under State Sector and Rs. 154 lakhs under Central Sector.

The information on district-wise distribution by the Government of Orissa is not available.

(c) and (d). The quantum of funds to be sanctioned for soil conservation and dry land farming to Orissa State will be decided during the Annual Plan discussions for 1987-88 which are likely to be held in the Planning Commission during December, 1986.

Permission for 100 Per Cent Export Joint Ventures

2077. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of clearance of fishing companies which have obtained permission for 100 per cent export joint ventures during the last two years, year-wise;

(b) whether Government have taken precautions to ensure that these ventures were not merely an extension of former chartering companies; and

(c) the particulars of directors of each such company which had obtained joint venture clearances for fishing of any type in the last two years ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No clearance for 100% export joint ventures has been given during the last two years.

(b) and (c). Do not arise.

Foodgrains Assistance under World Food Programme

2078. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) the foodgrains assistance provided to various States under World Food Programme;

(b) the assistance given in terms of foodgrains, pulses, vegetable oil to different States in the years 1984-85, 1985-86 and 1986-87; and

(c) the assistance given to Orissa and whether the same has been utilised fully, in the above years and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Exploitation of Marine Resources on Western Coast of Tamil Nadu

2079. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the high potential of marine fish resources in the Western coast of Tamil Nadu, and if so, the action taken to exploit these resources fully;

(b) whether Government propose to establish few more fishing harbours in the western coast of Tamil Nadu; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The following action has been taken to exploit the marine fish resources fully :